GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:3106 ANSWERED ON:11.02.2014 LOADING CHARGES OF FERTILIZERS Choudhry Smt. Shruti

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is fact that fertilizer holders and cooperative societies bear the loading and unloading charges of fertilizers and are passing it to farmers thereby resulting in unreasonable hike in the prices of fertilizers; and
- (b) if so, the details thereof and the reaction of the Government thereto, State/UT-wise?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a) & (b) In respect of Phosphatic and Potassic (P&K) fertilizers, the Government is implementing Nutrient Based Subsidy Policy, under which a fixed amount of subsidy, decided on annual basis, is provided on each grade of subsidised fertilizers depending upon their nutrient content. The fertilizer companies have been allowed to fix Maximum Retail Price (MRP) at reasonable level. The companies fix their MRPs after taking into account all their costs including loading and unloading charges, if any and the fixed subsidy provided by the Government. The companies are not allowed to sell fertilizers above the MRP printed on the bags.

As regards Urea, the MRP is fixed by the Government. At present, the MRP of Urea is Rs.5360 per MT (plus sales tax and other local taxes, wherever levied).